

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:438
ANSWERED ON:26.02.2013
GRANTS FOR WELFARE OF HANDICAPPED PERSONS
Agarwal Shri Jai Prakash

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether grants has been released to various organizations for the welfare of handicapped persons, women and children;
- (b) if so, the details during each of the last three years and the current year, State/UT- wise; and
- (c) the number of such members benefitted during the said period, State/UT-wise?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) to (c): Yes, Sir. Grants are provided by the Ministry to organizations/implementing agencies working for the welfare of persons with disabilities including women and children under the two schemes namely
- (i) Deendayal Disabled Rehabilitation Scheme (DDRS) – Grants- in-aid is provided to non-governmental organizations under the scheme
 - (ii) Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids/ Appliances (ADIP) – Assistance is provided to Implementing Agencies for providing aids and appliances to persons with disabilities under the scheme.

Statements indicating details of funds released and beneficiaries under the DDRS Scheme and ADIP are at Annexure-I & II respectively.